

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL :: HYDERABAD BENCH ::
AT HYDERABAD.

M.A.No.247/94 & O.A.No.255/91.

Date: 8.4.1994.

Between:

G. Ramulu Applicant

And

The General Manager,
Ordnance Factory Project,
Govt. of India, Ministry of Defence,
Yeddu-mailaram, Medak Dist.

.. Respondent

APPEARANCE:

For the applicant : Sri Y.Suryanarayana, Advocate

For the respondent : Sri N.R.Devaraj, Sr. CGSC

CORAM:

THE HON'BLE MR. A.B. GORTHI, MEMBER (ADMINISTRATIVE)

THE HON'BLE MR. T.CHANDRASEKHAR REDDY, MEMBER (JUDICIAL)

O R D E R

X as per Hon'ble Mr. A.B.Gorthi, Member(Administrative) X

The claim of the applicant is for a direction to the respondent to appoint him as a Meter Reader. The applicant's name was sponsored by the Employment Exchange for the post of Meter Reader in the Project Office of the General Manager, Ordnance Factory Project, Yeddu-mailaram. The applicant was informed vide Memo dt. 19.7.1986 that he was found suitable for the post of Meter Reader and he was asked to give his willingness for accepting the said post. He conveyed his ^{hand} willingness, but thereafter had nothing from the respondent.

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2. In the counter, the respondent clarified that when the applicant's Character verification was undertaken, it was brought out that he was involved in a criminal case. Consequently, the respondents did not offer him any employment.

3. During the pendency of this OA the applicant died on 31.10.1993. Now, by means of M.A.No.247/94, the legal ~~law~~ representative of late Sri G.Ramulu (the applicant) seeks permission to come on record as Legal Representative and pursue this O.A. As the prayer in the OA is limited to giving appointment to the applicant (late Sri G.Ramulu) as Meter Reader, the claim of the applicant as also this O.A. stand abated on the death of the applicant. In a case of this nature there is no scope to bring the Legal Representative on record. Accordingly, M.A.No.247/94 is rejected and O.A. is dismissed as infructuous. No costs.

T. Chandrasekhar Reddy
(T.Chandrasekhar Reddy)
Member (J)

A. B. Gorathi
(A.B.Gorathi)
Member (A)

Date: 8th April, 1994.
Dictated in open court.

Amalgamated
Deputy Registrar (Judl)

Grh.

Copy to:-

1. The General Manager, Ordnance Factory Project, Govt., of India, Ministry of Defence, Yaddumailaram, Medak District.
2. One copy to Sri. Y.Suryanarayana, advocate, CAT, Hyd.
3. One copy to Sri. N.R.Devaraj, Sr,CGSC, CAT, Hyd.
4. One copy to Library, CAT, Hyd.
5. One spare copy.

Ram/-

19/4/94